

File No. N - 17 / 66 / 2013 - NM
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House,
26 - Mansingh Road, New Delhi - 110 011.
Dated: 27th September 2017.

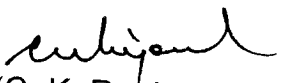
ORDER

Subject: **Continuation of Central Sector Plan Scheme of "Action Research and Studies of Judicial Reforms" - Regarding.**

In continuation of this Department's Order of even no. dated 26.09.2013 on the above mentioned subject, the undersigned is directed to state that the competent authority has approved continuation of Central Sector Plan Scheme of "Action Research and Studies of Judicial Reforms" to coincide with the period of 14th Finance Commission Award *i.e.* from 01.04.2017 to 31.03.2020, with cost estimates of Rs. 6.00 crore at the rate of Rs. 2.00 crore each year with the existing guidelines / terms & conditions of the Scheme.

The entire expenditure shall be incurred on the projects and activities mentioned in the attached guidelines of this Scheme. The guidelines of the Scheme indicate eligible implementing agencies, pattern of assistance, details of project proposals, Project Sanctioning Committee, procedure for approval of the project, submission of the Utilisation Certificate and dispute redressal mechanism.

This issues with the concurrence of AS&FA (LAW) *vide* their Diary No. 970 dated 28.08.2017 and subsequent approval of Secretary (Justice).


(C. K. Reejonia)
Deputy Secretary to the Government of India
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Enclosure: Guidelines for Scheme for Action Research and Studies on Judicial Reforms.

1. Additional Secretary and Financial Advisor (Law and Justice), Ministry of Law and Justice, Shastri Bhawan, New Delhi.
2. Joint Secretary (Plan Finance Central-II), Department of Expenditure, Ministry of Finance, North Block, New Delhi.
3. Adviser, NITI Ayog, Parliament Street, New Delhi.

Members of the Project Sanctioning Committee:

1. Additional Secretary and Financial Adviser (Law and Justice), Ministry of Law and Justice, Shastri Bhawan, New Delhi.

2. Secretary General, Supreme Court of India, New Delhi.
3. Joint Secretary and Mission Director, Department of Justice, Jaisalmer House, 26-Mansingh Road, New Delhi.
4. Joint Secretary, Law Commission of India, Lok Nayak Bhavan, 'B' Wing, 2nd & 4th Floor, Khan Market, New Delhi -110003.
5. Director, Indian Law Institute, Opposite Supreme Court of India, Bhagwan Das Road, New Delhi.
6. Director, National Judicial Academy, Bhadbhadha Road, Suraj Nagar P.O., Bhopal, Madhya Pradesh.

Copy to:-

- I. Private Secretary to Minister of Law and Justice, Shastri Bhavan, New Delhi.
- II. Private Secretary to Minister of State for Law and Justice, Shastri Bahvan, New Delhi.
- III. P.S.O. to Secretary, Department of Justice.
- IV. Joint Secretary and Mission Director, Department of Justice.
- V. Deputy Secretary (Finance), Ministry of Law and Justice, Shastri Bhavan, New Delhi.
- VI. Department of Justice – Website.